

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.3517  
TO BE ANSWERED ON 07.12.2016

**Central Regulatory Authorities**

3517. SHRI VISHNU DAYAL RAM:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of Central Regulatory Authorities functioning in the country;
- (b) the details of judicial and non-judicial powers entrusted to these authorities;
- (c) whether the Government proposes to bring in a legislation to regulate these authorities and create a uniform national framework in the interests of consumers; and
- (d) if so, the details thereof and if not, the other measures taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND  
INFORMATION TECHNOLOGY  
(SHRI P.P. CHAUDHARY)

(a) to (d): Information is being collected and will be laid on the Table of the House.